NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 182/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Industrial X- Ray & Allied Radigraphers (I) Pvt.Ltd. V/s. Gammon India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S.</u>	No. NAME	DESIGNATION	SIGNATURE
],	SOHANLAL AGARCHAND BHANDARI	DIRECTOR OF OPERATIONAL CREDITOR (INDUSTRIAL X-Ray)	10/10/17
2	Bijal Soni (A 1/6 Adv. Sonali	elv.) for operational i kochar creditor	Boni
20	P. N. Mehte	Parther Porm Legal Debr do He	D. N. Mehta
		Adr. No the Adr. No the Of comp Debdor	Δ
	By consent	date taken is 9/n/17	(in)

20

-2-ORDER

T.C.P. No. 182/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.

2. By consent adjourned to **09.11.2017**.

Sd/-

-

Bhaskara[/]Pantula Mohan Member (Judicial) 10.10.2017 ah Sd/-

M.K. Shrawat Member (Judicial)